

DIVISION BENCH
COURT - I

O-220

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/13(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH NOVEMBER, 2022, 10:30 A.M

IN THE MATTER OF	THE WEST BENGAL SMALL INDUSTRIES DEVELOPMENT CORPN LIMITED VS PULVER-ASH PROJECTS LTD
UNDER SECTION	SEC. 271-273

Appearances (via video conferencing/physical)

Ms. Shruti Swaika, Adv. : For Petitioner
Ms. Iram Hassan, Adv.
Mr. Sanket Sarawgi, Adv.
Mr. Subhajeet Ghosh, Adv.
Ms. Yukti Agarwal, Adv.

ORDER

1. Ld. Counsel for the petitioner present.
2. Time to serve a copy in terms of para (i) is extended by two weeks from today.
Rest of order dated 14th of September, 2022 remain unchanged.
3. Applicant states that the liquidator has been communicated, however, with some delay.
4. Accordingly post this CP for filing Periodical Report on **05/01/2023**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**